

DIVISION BENCH  
COURT - I

P-106

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/241(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SUMAN AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Ms. Mahuya Ghosh, Adv. ] For the Financial Creditor  
Ms. Sunita Kabi, Adv. ]  
  
Mr. Prasenjit Pal, Adv. ] For the Personal Guarantor  
Mr. Avirup Chatterjee, Adv. ]  
Mr. Rishav Das, Adv. ]  
  
Mr. Shaunak Chandra, ] Resolution Professional

**ORDER**

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Let a copy of the 95(1) application and Report prepared by the RP be furnished to the Personal Guarantor.
3. Personal Guarantor to raise objection, if any, to the Report of the RP within 10 days thereafter.
4. List this matter on **20.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)